

loss of cash crops while assessing the loss of crops due to natural calamities; and

(b) if so, the reaction of Union Government thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Government of Kerala has suggested for revision of norms for plantation/cash crops damaged due to floods, etc.

(b) A Group has been constituted to consider the revision of norms for horticulture/Plantation crops damaged due to floods, etc.

Setting up of New Telephone exchanges and provision of telegraph facilities in Raigad district in Maharashtra

1743. SHRI A.R. ANTULAY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to instal more telephone exchanges and to provide telegraph facilities in all the post offices in Raigad district of Maharashtra; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) During 90-91 has been planned to open 3 more telephone exchanges and provide telegraph facilities to 5 more post offices having long distance Public Telephone in Raigad district of Maharashtra subject to feasibility and availability of equipment.

Action taken on Audit Reports on NAFED

1744. SHRI MADAN LAL KHURANA: Will the Minister of AGRICULTURE be pleased to state:

(a) the action taken by Government on the observations made in the Audit Reports on National Agricultural Co-operative Marketing Federation of India Ltd. (NAFED) for the years 1985-86 to 1988-89; and

(b) the steps taken to streamline the functioning of National Agricultural Co-operative Marketing Federation of India Ltd. (NAFED) in the light of the observations in the Audit Reports?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The Board of Directors of National Agricultural Co-operative Marketing Federation of India Ltd. (NAFED), after considering the audit observations made in the audit reports for the years 1985-86 to 1988-89 and with the approval of its general body, has submitted the compliance reports in accordance with the requirements of the Multi-State Co-operative Societies Rules of 28th October, 1985. Necessary follow-up action has been taken on these reports by the Central Registrar of Co-operative Societies. NAFED has also taken suitable steps to streamline its accounting, administrative and business procedures.

[*Translation*]

Foreign Assistance/Grants Received by Indian Institutions

1745. DR. A.K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Indian Institutions which have received foreign assistance or grants during each of the last three years